

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:BILASPUR

Original Application No.203/00597/2019

Bilaspur, this Thursday, the 18th day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Pramod Kumar Singh
S/o Late Prabhu Singh
Aged about 52 years
Working as Postal Assistant Dhamtari
Sub Office MDJ Dhamtari
R/o S.P.M. Abhanpur at Green Land,
Q.No.K-9 Vishal Nagar Raipur
District Raipur C.G.

-Applicant

(By Advocate-**Shri Sanjeev Verma**)

V e r s u s

1. Chief Post Master General
Chhattisgarh/Circle Raipur
District Raipur C.G. 492001

2. Senior Superintend Post Office
Raipur District Raipur C.G.

3. Director Postal Services Office
Chief Post Master, Office
Chief Post Master General
Chhattisgarh Division Raipur
District Raipur C.G..492001

- Respondents

(By Advocate-**Shri Vivek Verma**)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to approach the department to address his grievances.

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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